

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

To

The Principal District & Sessions Judge,  
Anantnag / Bandipora / Baramulla / Bhaderwah(Doda)/  
Budgam / Ganderbal / Jammu / Kathua /Kargil / Kishtwar/  
Kulgam / Kupwara / Leh / Poonch / Pulwama / Rajouri/  
Ramban / Reasi / Samba / Shopian / Srinagar and Udhampur.

No.:- 5760-82 - Sts.

Dated: 25-05-2017.

Subject:- Collection of Act wise information / data of pendency of cases on  
31<sup>st</sup>. December 2016 in respect of District and Subordinate Judiciary.

Sir,

Kindly find enclosed herewith communication File No. 13/01/2017-  
NM dated 12-05-2017 received from Shri C. K. Reejonia Deputy Secretary  
to the Government of India, Ministry of Law and Justice Department of  
Justice, Government of India, New Delhi regarding the subject cited above.

You are requested to furnish consolidated information on  
the prescribed format of your Court and Courts subordinate to  
you on or before 31-05-2017 positively through email or Tele - Fax  
No.0194-2506639 for onward transmission to the concerned quarter as  
desired.

The matter may be treated as Most Urgent.

Encl: Two leaves.

Yours faithfully'

(Sanjay Dhar)

Registrar General

No.: 5760-82 - Sts.

Dated: 25-05-2017

Copy to:-

Incharge NIC for uploading the same in the on the official website of  
the High Court.

Registrar General

**PROFORMA**

**Act-wise Pendency Position in the Subordinate Courts (State/UT-wise)\* as on 31.12.2016**

Name of the State/UT\* : .....

Type of Cases	Total Pending cases as on 31.12.2016
Civil cases (Act/Law-wise)	
1 Code of Civil Procedure, 1908	
2 Matrimonial Cases	
3 Land Immovable Property Dispute	
4 Succession Act	
5 Labour law	
6 Rent Control Act	
7 Misc. cases	
Total Civil Cases	
Criminal cases (Act/Law-wise)	
1 Cases under Indian Penal Code	
2 NDPS Act, 1985	
3 NI Act, 1988	
4 Electricity Act	
5 Food Adulteration Act	
6 Motor Vehicles Challan Act	
7 Misc. cases	
Total Criminal Cases	
Total Pending (Civil +Criminal) cases	

**\*Separate proforma for each State/UT.**

File No. 13/01/2017-NM  
Government of India  
Ministry of Law and Justice  
Department of Justice

Room No. 26, Jaisalmer House  
26-Mansingh Road, New Delhi-110011  
Dated: 12<sup>th</sup> May , 2017

To,  
The Registrar General,  
Jammu & Kashmir High Court  
Srinagar

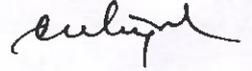
**Subject:- Collection of Act-wise information/data on pendency of cases as on 31<sup>st</sup> December 2016 in respect of District and Subordinate Judiciary.**

8/3  
1/2  
23/5/17  
Sir/Madam,

This Department frequently requires information/data on various aspects of pendency of civil and criminal cases in District and Subordinate Courts.

It is requested that the information on Pendency cases as on 31<sup>st</sup> December 2016 may be furnished to this Department in the enclosed **PROFORMA**.

Yours faithfully,



(C. K. Reejonia)  
Deputy Secretary to the Government of India  
Tel./Fax No. 011- 2307 2146  
E-mail : [ckreejonia@nic.in](mailto:ckreejonia@nic.in)

Enclosures: As above